

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 188 of 2010

Dated : 29th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Eastern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Hasan Murtaza

Counsel for the Respondent(s):

Mr. M.G. Ramachandran,

Mr. Anand K. Ganesan for R.2

ORDER

The learned counsel for Respondent No.2 has filed his written submissions and made his submissions.

The learned counsel for the Appellant seeks some time to file the rejoinder and to make his submissions.

Post the matter on **15.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS